


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	CP 257/16
PETITION NUMBER	:	TP 210/17
NAME OF THE PETITIONER (S)	:	PARRYS SUGAR INDUSTRIES LTD.
NAME OF THE RESPONDENT (S)	:	--
UNDER SECTION	:	391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1.	SATI.P. JOHAN SPT Legal	Advocate for Petitioner.	
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Counsel for Petitioner Company is present. Counsel reported that has filed 2 sets of copies in the Registry. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD, Income-tax Department, NSE, BSE and SEBI.

Posted to 16.03.2017

  
MEMBER (J)

  
MEMBER (T)